

ASSETS OF LARGER INDUSTRIAL HOUSES

671. SHRI K. P. SUBRAMANIA MENON : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the latest data about the assets of larger business houses mentioned in the report of the Monopoly Commission; and

(b) whether Government propose to enlarge the list of such industrial houses on the basis of new data available?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b) Data up to 1967-68 regarding assets of large business houses is available in the May 1970 issue of the Department of Company Affairs' Journal "Company News and Notes" copies of which are available in Parliament Library. The Department of Company Affairs is engaged in updating this information for appropriate use in the pursuit of Government policies.

DIVERSIFICATION ALLOWED TO FOREIGN FIRMS

672. SHRI NIREN GHOSH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

LOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the names and description of foreign firms which have been allowed during the last three years to step up their activities in new spheres in the name of diversification;

(b) what is the original line of production of each of these firms and the details of diversification allowed to each of them; and

(c) the reasons thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b) Foreign majority companies are not eligible to avail the exemptions granted under this Ministry's Notification No. IDRA/29B/ 70/5, dated the 18th July, 1970, permitting diversification by manufacture of new article upto certain limits and subject to certain conditions without an industrial licence. A statement showing the names of foreign majority companies which have been granted industrial licences/letters of intent for the manufacture of new article during 1970 to 1972 (upto 30-9-72) is enclosed.

(c) The grant of licences in these case was in accordance with the declared policy of the Government.

STATEMENT

Foreign majority Companies to whom Industrial Licence/Letter of Intent issued during 1970 to 1972 (upto 30-9-72) for "New Articles"

S. No.	Name & address of firm	Item of manufacture	General line of production
1	M/s Cyanamid India Ltd., Bombay-18.	Aureomycine (Chloro-tetracycline) Nutritional Formula in 125 gm. packing. Ancyol-Disopherol Parentinal.	Drugs & Pharmaceutical
2	M/s. Bayer (I) Ltd., Bombay	Fenitrothion	Chemicals and Drugs and Pharmaceuticals
3	M/s Indian Oxygen Ltd., Calcutta-53	Continuous Arc Electrodes	Metallurgical Industries
4	M/s Reckit and Colman of India Ltd., Calcutta-16.	1. Para-Chloro-metaxylonol. 2. An algesic Tablets.	Drugs and Pharmaceuticals.